

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2021 AT 10.30 AM**

TRANSFER PETITION NO.	IA Nos. 168/2020 & 67/2021, IA NO. 10&26/2021 & IA(IBC)/39/2021 & 50/2021 in TCP(IB) NO. 22/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 173/9/HDB/2018
NAME OF THE COMPANY	Shivaram Yarns Pvt Ltd
NAME OF THE PETITIONER(S)	VST Weaves India Pvt Ltd
NAME OF THE RESPONDENT(S)	Shivaram Yarns Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

<small>Ries</small>	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 23.07.2021.

SD/-  
(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT